

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**W.P.(S) No. 3729 of 2019**

.....  
Neel Kanth Mahato and Anr. .... **Petitioners**

**Versus**

Jharkhand Staff Selection Commission and Ors.  
..... **Respondents**

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**CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**

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For the Petitioners : Mr. A.K. Sahani, Advocate

For the Respondents : Mr. Sanjoy Piprawal, Advocate

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**6/ Dated: 21/07/2020:**

Heard Mr. A.K. Sahani, the learned counsel for the petitioners and Mr. Sanjoy Piprawal, the learned counsel for the respondents.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Mr. A.K. Sahani, the learned counsel for the petitioners seeks two weeks' time to file reply to the counter affidavit.

Post this matter after two weeks.

**(Sanjay Kumar Dwivedi, J.)**